

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3687

ANSWERED ON:21.03.2001

MISUSE OF OXYTOCIN

GANGASANDRA SIDDAPPA BASAVARAJ;IQBAL AHMED SARADGI;Y.S. VIVEKANANDA REDDY

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether to check the misuse of Oxytocin, the Ministry is considering amendment to the provisions of the Drug and Cosmetic Rules 1945 with regard to the packing of drugs under Rule 105;

(b) if so, whether this amendment would make mandatory that Oxytocin injection meant for sale be available only as a single unit blister pack; and

(c) if so, the extent to which, it would help to check the misuse of Oxytocin?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

(a) & (b) Yes, Sir. The notification containing the draft rules in this regard has been published vide G.S.R. No. 905 (E) dated 1.12.2000 seeking public comments before the final notification is issued.

(c) This measure seeks to restrict the availability of this drug in bulk so that misuse is curbed.